NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 575/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

SIGNATURE

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

Pawan Kumar S/o Changoiwala

V/s.

A & A Shelters Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

| Seema J. vany Pehvironer

il b A. M. sharaegi

ORDER TCP 575/I&BC/NCLT/MB/MAH/2017

For the Petitioner Counsel has stated that since notice served upon the Corporate Debtor address showing in the Registrar of Companies Website has been returned with an endorsement under the caption "Left", the Counsel has sought some time to locate new address because the new address is also not showing on the MCA website, accordingly, at her request, list this matter on 25.9.2017.

Sd/-.
V. NALLASENAPATHY
Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)